

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/2525/2020

This the 26th day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)**

Rohini Sharma, aged 24 years, W/o Shri Ajay Sharma, R/o Village Kotli Manotrian, Morha Saldi Tehsil and District, Reasi.

.....Applicant

(Advocate:- Ms. Manpreet Kour for Mr. M P Sharma)

Versus

1. State of Jammu & Kashmir through Commissioner/Secretary to Government, Department of Education, Civil Sectt. Jammu and 4 ors.Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Dinesh Sharma, Member-A)

The TA arises out of an SWP No.918/2014 (TA No.2525/2020) claiming the relief for the post of ReT Teacher. It is not a civil post and the Tribunal does not have any jurisdiction. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir.

**(DINESH SHARMA)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**